GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 4099 TO BE ANSWERED ON 18.08.2025

Pollution in Delhi NCR

4099. SHRI LAXMIKANT PAPPU NISHAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of air quality in the areas of the NCR-Delhi especially Kaushambi, Vaishali, Indrapuram, Anand Vihar, Khicharipur and Mayur Vihar Phase-III along with data of composition of air in these areas during the last one year, month-wise;
- (b) whether the Central Pollution Control Board has taken any steps regarding air quality, if so, the details thereof; and
- (c) whether the Government has taken any steps to stop unauthorised poultry farms and Slaughter Houses to prevent from unpleasant odour in the surrounding living area and communicable diseases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) and (b):

Air quality monitoring is being conducted through Continuous Ambient Air Quality Monitoring Stations (CAAQMS) at Indirapuram (Ghaziabad) and Anand Vihar (Delhi) and for the air quality of Kaushambi nearby CAAQMS location is at Vasundhara (Ghaziabad), for Vaishali nearby CAAQMS location is at Anand Vihar (Delhi), for Khicharipur and Mayur Vihar Phase-III nearby CAAQMS location is at Patparganj (Delhi).

The month-wise ambient air quality data of year 2024 with respect to SO_2 , NO_2 , PM_{10} and $PM_{2.5}$ of these four locations (Indirapuram, Vasundhara, Anand Vihar, & Patparganj) is at **Annexure I.**

Air pollution is a collective result of multiple factors including high level of anthropogenic activities in the high-density populated areas in NCR, arising from various sectors viz. Vehicular Pollution, Industrial Pollution, Dust from Construction & Demolition activities, Road Dust, Biomass Burning, Municipal Solid Waste burning etc. Sector specific actions are taken by the Government though various stakeholders. In this regard, various steps taken by Central Pollution Control Board (CPCB) for air quality management is at **Annexure II**.

(c):

To address the environmental issues associated with the poultry farms, CPCB issued "Environmental Guidelines for Poultry Farms" in August 2021, which were further revised in January 2022. The said guidelines address the environmental issues associated with poultry

farms with respect to odour, solid wastes management such as disposal of dead birds, Poultry litter/manure etc. and control measures. The guidelines were circulated to all the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) for its compliance.

CPCB issued "Comprehensive Industry Document on Slaughter Houses" in October, 2017. The document stipulates the best available waste management practices with respect to wastewater, air pollution, solid waste, and odour control in slaughter houses. The proper implementation of above said guidelines ensure proper environmental management and prevention of communicable diseases due to poultry farms and slaughter houses in the surrounding area.

Annexure – I

Month-wise Ambient air quality with respect to SO2, NO2, PM10 & PM2.5 during 2024 (Concentration in $\mu g/m^3$)

		CAAQMS Location		Concentration in μg/m ³												
State	City		Paramet er	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	Annual Averag e
Uttar Pradesh	Ghazi abad	Indirapuram	SO_2	12	12	10	13	8	11	15	12	4	15	13	9	11
			NO ₂	91	61	49	48	47	41	34	26	32	57	64	70	52
			PM ₁₀	319	200	157	215	277	213	99	68	110	230	254	214	197
			PM _{2.5}	132	66	44	55	70	57	36	28	43	105	137	142	76
		Vasundhara (covering Kaushambi also)	SO_2	13	15	18	31	21	12	3	4	10	22	13	16	15
			NO ₂	55	53	47	64	47	32	24	22	22	41	76	67	46
			PM_{10}	227	144	116	136	159	127	74	67	107	222	291	163	153
			PM _{2.5}	155	75	50	45	49	28	32	30	46	99	186	102	74
Delhi	Delhi	Anand Vihar (covering Vaishali also)	SO_2	15	18	24	27	26	17	15	13	10	20	14	11	17
			NO ₂	83	105	62	79	74	61	25	65	62	87	107	146	81
			PM_{10}	404	337	225	281	333	289	135	128	234	500	542	359	320
			PM _{2.5}	253	161	87	88	118	75	51	44	91	156	306	210	142
		Patparganj (covering Khicharipur &	SO_2	8	8	14	7	4	11	7	5	4	6	8	4	7
			NO ₂	47	44	36	41	26	41	27	24	27	48	72	67	42
			PM ₁₀	387	281	189	219	291	229	101	70	114	292	454	319	245
		Mayur Vihar Phase-III also)	PM _{2.5}	236	131	45	57	80	53	40	28	42	120	273	186	108

Note: Concentrations are based on CAAQMS data.

Steps taken by CPCB for abatement of Air Pollution:

1. Air Quality Monitoring and Network:

- Ambient Air Quality Network: The country has a network of 1524 ambient air quality monitoring stations (558 continuous and 966 manual) covering 550 cities in the country including Delhi and NCR cities.
- A centralized air quality monitoring portal is operated by CPCB wherein, tracking of various information such as hourly PM concentrations, Live Air Quality Data of Monitoring stations and Live Air Quality Index is being carried out.
- CPCB issues a daily report comprising of AQI, comparative AQI status, year-wise
 trends of PM concentration, hotspots for the day, stubble burning cases, contribution of
 stubble burning and meteorological forecast. This report is prepared based on the inputs
 available from various sources such as India Meteorological Department (IMD),
 System of Air Quality and Weather Forecasting And Research (SAFAR), Indian
 Agricultural Research Institute (IARI) etc., and disseminated through CPCB website.

2. Measures for control of emissions from Stubble Burning in Delhi-NCR:

- CPCB has framed guidelines for providing one-time financial assistance for setting up of paddy straw based pelletisation and Torrefaction plants which may help in addressing the supply chain issues and the issue of open burning of paddy straw in agriculture fields in Northern Region.
- During stubble burning season of 2023 (10.11.23 onwards), 33 scientists of CPCB were
 deployed as flying squads for assisting CAQM in NCR and adjoining areas for
 intensifying monitoring and enforcement actions towards prevention of paddy stubble
 burning incidents in 22 districts of Punjab and 11 districts of Haryana. The flying
 squads coordinated with state govt/nodal officers//officers from respective districts and
 sent their daily report to CAQM.
- CPCB has deployed 26 teams (in 16 districts of Punjab and 10 districts of Haryana) for the period 01st October 30th November, 2024 to intensify monitoring and enforcement actions regarding stubble burning. These teams are coordinating with concerned authorities/ officers deployed at the district level by the State Govt. and reporting to CAQM.

3. Measures for control of industrial emission:.

- Directions have been issued by CPCB for conversion of brick kilns to zig-zag technology in Delhi and NCR. A total of 3003 out of 4608 brick kilns have converted to zig-zag technology including 1762 kilns in Haryana, 1024 kilns in U.P. and 217 kilns in Rajasthan. Brick kilns not converted to zig-zag technology are not permitted to operate.
- CPCB has come out with System and Procedure for Emission Compliance Testing of Retro-fit Emission Control Devices (RECD) for Diesel Power Generating Set Engines up to Gross Mechanical Power 800 kW.
- In order to control DG set emissions, CPCB also provides funds for retrofitment/ upgradation of DG sets in Govt. hospitals in Delhi-NCR and guidelines have been issued in this regard.

4. Close Monitoring & Ground level implementation in Delhi-NCR:

 40 teams have been deputed by CPCB since December 2021, to assist CAQM, for conducting incognito inspections of air polluting industries, C&D sites, DG sets in Delhi-NCR to check implementation status of pollution control measures and compliance of other provisions of the Air (P&CP) Act,1981. A total of 18976 units/entities/projects have been inspected as on Nov 08, 2024.

5. Construction & Demolition (C&D) Waste:

- CPCB published following guidelines (available on website of CPCB)
 - 1. Environmental Management of Construction & Demolition (C & D) Wastes' in March, 2017
 - 2. 'Guidelines on DUST Mitigation Measures in Handling Construction Material & C&D Wastes' in November 2017.
 - 3. Disposal of legacy waste by bio-mining and bio-remediation to address open burning and landfill fires
- CPCB has issued direction to all SPCBs/ PCCs for deployment of Anti-Smog Gun and implementation of adequate dust mitigation measures at construction projects/ sites having area more than 20,000 sq. meters. CPCB has issued guidelines/ mechanism for use of anti-smog guns in Construction and Demolition projects.

6. Others:

- CPCB is providing gap funding support to Delhi-NCR ULBs for Construction/ repair
 of roads, Procurement of anti-smog guns, Mechanical road sweepers and MSW
 collection vehicles.
- CPCB has developed a mobile app i.e. SAMEER, where Real-time Ambient air quality data of various parameters including AQI is also given. Sameer app also facilitates the public in lodging of air pollution related complaints in NCR region and such complaints are assigned to various local agencies.
